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PAPERS LAID ON THE TABLE

Annual Report and Accounts (1971-72) of tlie Indian Drugs and Pharmaceuticals Limited, New Delhi and related papers

THE MINISTER CF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAH NAWAZ KHAN): Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:-

(i) Eleventh Annual Report and Accounts of the Indian Drugs and Pharmaceuticals Limited, New Delhi, for the year 1971-72, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon. (ii) Review by Government on the working of the Company [Placed in Library. See No. LT-5980/

Reports of the monopolies and restrictive **Trade Practices Commission and related** papers

THE DEPUTY MINISTER IN THE MINISTRY OF LAW. JUSTICE AND COMPANY AFFAIRS (SHRI DEBABRATA BARUA): Sir, I beg to lay on the Table-

- I. A copy each of the following Report of the Monopolies and Restrictive Trade Practices Commission under section 62 of the Monopolies and Restrictive Trade Practices, Act, 1969:-
- (i) Report under section 21(3") (b> of the said Act in the case of M/s. Century Shipping and Manufacturing Co. Limited, Bombay. and the Order dated the 1st June, 1972. of the Central Government thereon.
- (ii) Report under section 21 (3[^] (b) of the" said Act in the case cf M/s. Carborundum Universal

Limited, Madras, and the Order dated the 1st October, 1971, of the Central Government thereon.

- (iii) Report under section 21(3) (b) cf the said Act in .the case of M/s. Vidyut Metallics (Prop. Panama Private Limited), Calcutta, and the Order dated the 5th June,- 1973, of the Central Government thereon.
- (iv) Report under section 21(3) (b) of the said Act in the case of Systronics (a division of Sarabhai Sons Private Limited), Ahmedabad, and the Order dated the 20th July, 1973, of the Central Government thereon.
- (v) Report under section 21(3) (b) of the said Act in the case of M/s. T. V. Sundram Iyengar and Sons Private Limited, Madurai, and the Order dated the 2nd December, 1972, of the Central Government thereon.
- (vi) Report under section 21(3) (b) of the said Act in the case of M/s. Hindustan Aluminium Corporation Limited, Bombay, and the Order dated the 31st July, 1973, of the Central Government thereon.
- II. Statement (in English and Hindi) giving reasons for not laying simultaneously Hindi versions of the Reports mentioned at I(i) to (vi) above. [Placed in Library. For I and II. See No. LT-5897/73J

PRESENTATION OF THE FIFTEENTH REPORT OF THE COMMITTEE ON SUBORDINATE LEGISLATION.

SHRI GANESHI LAL CHAU-DHARY (Uttar Pradesh): Sir, I beg to present the Fifteenth Report of the Committee on Subordinate Legislation.